

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

67

C.P No. 154/(MAH)/2017

CORAM:

Present:

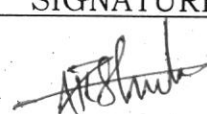
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: M/s. Jhaveri Flexo India Limited

SECTION OF THE COMPANIES ACT: 61(1)(b) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
67	Mayur shetty Zil Shah for Rajani Associates	Advocates for the petitioner	

ORDER

CP 154/61(1)(b)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 14.8.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)